

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 60/1997 IN
O.A. NO. 589/1995

(33)

Friday, this the 28th February, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. R. ADIGE, MEMBER (A)

1. Satya Narain Mishra
S/O Om Prakash Mishra.
2. Santosh Kumar
S/O Deep Chandra.
3. Mukesh Khandekar
S/O V. R. Khandekar.
4. Jahar Singh
S/O Har Krishan Yadav.
5. Kailash Kumar Pandey
S/O Ram Baboo Pandey.
6. Mohd. Muinudin Siddique
S/O Mohd. Afjal Siddique.
7. Rajesh Sen
S/O Sohan Lal Sen.
8. Raj Kumar Richariya
S/O S. P. Richariya.
9. Rama Shankar Dubey
S/O G. D. Dubey.
10. Ram Prakash Shahu
S/O Govindass Shahu.
11. Vinod Kumar Agrawal
S/O Hari Prasad Agrawal.
12. Bijoo Mathew
S/O P. K. Mathew.
13. Ashwini Kumar
S/O B. L. Mudgil.
14. Pradeep Kumar Nigam
S/O K. P. Nigam.
15. Brij Lal Ahirwar
S/O Dhani Ram.
16. Suresh Kureel
S/O Gulab Chandra.
17. Ali Hasan
S/O Abdul Aziz.

18. Sharif Athar Siddique
S/O Khudabux.

19. Hidayatulla Khan
S/O Nusrat Wallah Khan.

20. Ram Narayan Singh
S/O Saran Jeet Singh.

21. Amar Singh
S/O Chedi Lal Rajpoot.

22. Santosh Kumar
S/O Mewa Ram Sharma.

23. Devendra Kumar Pandey
S/O Shree Ram Sharma.

24. Jageswar Prasad
S/O Baboo Lal.

25. Surya Prakash
S/O Munna Lal.

26. Ajai Kumar
S/O Brij Mohan.

27. Balik Dass
S/O Radhey Lal.

28. Raj Kumar Jha
S/O Gajjoo Ram Jha.

29. Anjani Kumar Mishra
S/O Shyam Sunder Mishra.

30. Vinod Sharma
S/O R. P. Sharma.

31. Shiv Prasad
S/O Bhagwan Dass.

32. Surya Kumar Trivedi
S/O Ram Kishor Trivedi.

33. Bhagwat Saran
S/O Baboo Lal.

34. Ranvir Singh
S/O Malka Prasad Singh.

35. Om Prakash
S/O Prem Lal.

36. Jai Shankar
S/O Awadh Behari Choubey.

37. Pramod Patki
S/O V. R. Patki.

38. Raj Kumar
S/O Ved Prakash.

For

(3A)

(35)

39. Kalyan Singh
S/O Kewal Singh.
40. Sanjay Wadhwa
S/O R. P. Wadhwa.
41. Mohd. Shakilullah Khan
S/O Munsif Khan.
42. Pankaj Kumar
S/O Punji Lal.
43. Shym Kishor
S/O Bodh Ram.
44. Bhagwan Dass
S/O K. Ahirwar.
45. Pramod Kumar Tiwari
S/O Baboo Lalji Tiwari.
46. Ramesh Chandra Sharma
S/O Komal Prasad Sharma.
47. Sanjeev Kumar Srivastava
S/O Basri Prasad.
48. Bhoop Singh
S/O Gulab Singh.
49. Shakir Ahmad
S/O S. K. Ghawri.
50. Shekh Abdul
S/O Sheku Baboo.
51. Mohd. Iqbal
S/O Mohd. Saleem.
52. Amar Singh
S/O Chamandi.
53. Ravi Upadhyay
S/O B. B. Upadhyay. Petitioners

(By Shri B. S. Mainee, Advocate)

-Versus-

1. Shanti Lal,
Secretary,
Ministry of Railways,
Rail Bhawan,
New Delhi.
2. Shri N. C. Sinha,
General Manager,
Central Railway,
Bombay V.T.
3. Shri A. N. Aga,
Divisional Railway Manager,
Jhansi.

4. Shri R. K. Rao,
Chief Workshop Manager,
Central Railway,
Jhansi.

... Respondents

(36)

O R D E R (ORAL)

Shri Justice K. M. Agarwal -

Heard the learned counsel for petitioners on the contempt petition.

2. By order dated 11.11.1996, this Tribunal directed the respondents to consider the request of the applicants for appointment with special stress on the cost benefit analysis aspect of the situation, within a period of three months from the date of the order. The order was served on the respondents on 19.11.1996. Under the circumstances, it is too early to say if any deliberate act of contempt has been committed by the respondents. Accordingly, with liberty to the petitioners to renew the petition in future in case the order is not complied with, the present petition for contempt is hereby summarily dismissed.

Km

(K. M. Agarwal)
Chairman

Adige
(S. R. Adige)
Member (A)